## GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:107 ANSWERED ON:19.11.2009 SALE OF PREMIUM BRANDED FUELS Siddeswara Shri Gowdar Mallikarjunappa

## Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a): Whether Government has received complaints against the petrol pump dealers across the country who have been forced to sell premium branded fuels as the supply of normal fuels has been reduced;
- (b): If so, the details thereof; and
- (c): the action taken by the Government against the erring dealers?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) to (c): Public Sector Oil Marketing Companies (OMCs), viz., Indian Oil Corporation Limited (IOC), Bharat Petroleum Corporation Limited (BPC) and Hindustan Petroleum Corporation Limited (HPC) have reported that they ensure the availability of both ordinary and branded variants of petrol and diesel at Retail Outlets (ROs) in the country at all times.

However, BPC has reported that there are 5 cases where the RO dealer has dispensed Premium fuel though the customer has asked for the normal fuel. The dealers have been suitably warned. IOC and HPC have not reported any such cases.